

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 08.04.2022 (FRIDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Admission (Fresh Case)**

| <b>S. No.</b> | <b>Case No.</b>  | <b>Name of the parties</b>   | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b> |
|---------------|--|--|-------------------------------|--------------------------------|
| <b>1.</b>     | Comp. App. (AT)<br>(Ins) No. 396 of<br>2022<br><br><b>(With Defects)</b> | CFM Asset Reconstruction Pvt. Ltd.<br>Vs.<br>SS Natural Resources Pvt. Ltd. & Anr. | Misha                         |                                |

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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**